

**DECLARATION OF ASSETS**  
**Hon'ble Mr. Justice Tribhuvan Dahiya, His Spouse and Dependant(s)**

**1. Immovable Properties:**

S/N	All immovable properties held individually or jointly	Description & Location	Remarks, if any/year of acquisition
1.1	Self	(i) House measuring 538.20 square yards, Sector 21, Panchkula, Haryana	Plot purchased and acquired on 16 July 2001, and house constructed in 2003-04.
1.2	Spouse (Associate Professor, P.G. College for Women, Panchkula)	(i) Flat measuring 1277 square feet, Sector 20, Panchkula Haryana  (ii) Flat measuring 1547.90 square feet, Rajeev Vihar Housing Complex, Manimajra/Sector 13, Chandigarh	(i) Acquired on 25 May 2017.  (ii) Acquired on 5 August 2020.
1.3	Dependents	NIL	-

**2. Motor Vehicles:**

S/N	Category	Make/Year	Remarks, if any
2.1	Self	(i) Honda City ZX  (ii) Honda CR-V/CVT Petrol	(i) First owner, purchased on 21 October 2007.  (ii) First owner, purchased on 3 January 2019.
2.2	Spouse	NIL	-
2.3	Dependents	NIL	-

### 3. Ornaments and other valuables:

		Approximate total weight	Remarks, if any
3.1	Self	(i) 1500 grams of gold, which includes bangles, rings, earrings, chains, sets, coins, etc.  (ii) 2 kilograms of silver, which includes ornaments, coins and utensils	Inherited, gifted and purchased over the years.
3.2	Spouse		
3.3	Dependents	NIL	-

### 4. Bank deposits, FD, shares, PPF, GPF, debentures, Mutual Funds, etc.:

		Description and Value	Remarks, if any
4.1	Self	(i) Savings Bank/Salary Account in the State Bank of India, Chandigarh	(i) MOD with Balance ± ₹25 lakhs.
		(ii) PPF Account in the State Bank of India, Chandigarh	(ii) Balance ± ₹27.42 lakhs.
		(iii) Savings Bank Account in the HDFC Bank, Chandigarh	(iii) Balance ± ₹3.60 lakhs. FD, Principal Amount: ₹2.3 lakhs.
		(iv) Joint Savings Bank Account with Spouse in the Punjab National Bank, Panchkula.	(iv) FFD with Balance ± ₹20.30 lakhs.
		(v) Mutual Funds	(v) ₹5 lakhs (invested in December, 2021).
		(vi) General Provident Fund	(vi) Balance Rs.3,20,000/-
		(vii) LIC Policy, for self	(vii) Sum assured: ₹1.5 lakhs.
		(viii) LIC Policy, for dependent son	(viii) Sum assured: ₹3.80 lakhs.
4.2	Spouse	(i) Savings Bank/Salary Account in the State Bank of India, Chandigarh	(i) MOD with Balance ± ₹21.50 lakhs.
		(ii) PPF Account in the State Bank of India, Chandigarh	(ii) Balance ± ₹17 lakhs.
		(iii) Savings Bank Account in the HDFC Bank, Panchkula	(iii) Balance ± ₹1.27 lakhs. FD, Principal Amount: ₹1.60 lakhs.

		(iv) General Provident Fund (v) HDFC Life Sanchay Policy, for both the children	(iv) Balance ± ₹45.60 lakhs. (v) Sum assured: ₹13.82 lakhs and ₹11.43 lakhs.
4.3	<b>Dependents</b>	NIL	-

Place: Chandigarh  
Date: 15th May 2023

Sd/-  
(TRIBHUVĀN DĀHIYA)  
JUDGE